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THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

09.11.2005

OA 99/2005

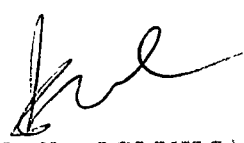
Rejoinder
not
filed
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Mr. P.N. Jatti, Counsel for the applicant.
Ms. Dilshad Khan, Proxy counsel for
Mr. S.S. Hassan, Counsel for the respondents.

Learned counsel for the applicant prays for
time to file rejoinder. Rejoinder positively be
filed by 16.11.2005.

List it on 17.11.2005.


(M.L. CHAUHAN)
MEMBER (J)


(A.K. AGARWAL)
VICE CHAIRMAN

17.11.2005

OA 99/2005 with MA 79/2005


Mr. P.N. Jatti, Counsel for the applicant
Mr. S.S. Hasan, Counsel for the respondents.

Learned counsel for the applicant submits
that he wants to withdraw this OA.

In view of the submission made by the
learned counsel for the applicant, this OA shall
stand dismissed as withdrawn.

In view of the order passed in the OA, as
above, MA 79/2005 shall also stand disposed of
accordingly.


(M.L. CHAUHAN)
MEMBER (A)


(A.K. AGARWAL)
VICE CHAIRMAN

Copy given
MA 2059/2060
dt. 24/11/05